action, train personnel and create operational organisations besides testing, evaluating and demonstrating soil and water management techniques for efficient use of available soil and water resources.

Written Answers

(c) Soil and water management is a comparatively new discipline and it has been considered necessary to make use of the offer of American technical assistance for a limited period of time in order to enable our technicians to learn the techniques involved.

ASSISTANCE TO KERALA FOR STEPPING UP FOOD OUTPUT

1261. SHRIC. ACHUTHA MENON Will the Minister of FOOD AND AGRI-CULTURE be pleased to staie:

- (a) whether the Government of Kerala have requested the Centre to give special aid to the State for stepping up food output;
- (b) if so, the nature and extent of assistance asked for; and
- (c) the nature and extent of assistance proposed to be given to the State in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHEB SHINDE): (a) Yes.

- (b) The request for assistance over a period of next five years mainly relates to sums of-
 - (i) Rs. 25 oo crores for the construction of permanent bunds in certain areas like Kuttanad, Trichur Kole Lands and Kole Lands in Malabar.
 - (ii) Rs. 35.00 crores for some of vhe Major Irrigation Schemes included in the
 - (c) The State Government's reques* is under consideration.

मवेशी बीमा योजना

1262. श्री राम सहाय : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) मवेशी बीमा योजना किस किस राज्य में शुरू की गई है और उसका ब्योरा क्या है:

to Questions

(ख) अब तक कितनी मवेशी बीमा योजनायें शुरू की गई हैं और इन योजनाओं के अन्तर्गत मवेशियों के मालिकों की कितनी सोसाइटियां बनाई गई है; और

(ग) इस योजना के लिए उनके मंत्रालय द्वाराक्या सहायता दी जा रही है ?

t[CATTLF INSURANCE SCHEME 1262. SHRI RAM SAHAI: Will th« Minister of FOOD AND AGRICULTURE be pleased to state:

- (a) the names of the States where the cattle insurance scheme has been introduced and the details of scheme;
- (b) the number of cattle insurance schemes that have been launched so far and the number of societies of the cattle owners formed under these schemes; and
- (c) the details of the assistance that is being given by this Ministry for this scheme ?]

खाद्य, कृषि, सामुदायिक विकास और सहा-कारिता मंत्रालय में राज्य मंत्री(श्री अण्णा साहेब जिंदे): (क) राज्यों में शुरू करने के लिए अभी योजना तैयार नहीं हुई है।

(ख) और (ग) प्रश्नही नहीं होते।

t[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) (a) The Scheme is not yet ready for introduction in the States.

(b) and (c) Do not arise.]

AGRICULTURAL UNIVERSITY IN MAHA-RASHTRA

1263. SHRI B. D. KHOBARAGADE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that the Centra' Government are paying substantial grant to the Government of Maharashtra for establishing an Agricultural University in Maharashtra;

(b) whether Government are aware that there is great discontent prevailing among the Vidarbha people due to injustice done by not establishing this University in Vidarbha: and

Written Answers

(c) if so, what steps Government propose to take before paying the substan tial grant to persuade Government of Maharashtra to change their decision and establish the University in Vidarbha?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT (SHRI ANNASAHEB COOPERATION SHINDE): (a) The Indian Council of Agricultural Research gives financial assistance to Agricultural Universities for specific items of development on an approved pattern of assistance out of the grants-in-aid received from the Government of India. However, no such grant has been given so far to the Government of Maharashtra.

- (b) Thete is no formal protest received so far. The Government are aware of the agitation in Vidarbha on this question only through the press reports.
- (c) The Universities are established under Enactments of the State Legislatures and their affairs are managed by Executive Councils or Boards of Management or other bodies set up by each University in accordance with its Enactment. The Central Government has no control over the administration of the Agricultural Universities which are autonomous insti tutions. The Maharashtra Agriculture University Act specifically provides for the selection of site for location of the University Headquarters being made by the State Government. Hence the Central Government cannot interfere in this matter. However, at the time of releasing grants to the University, due care would be taken to ensure that Central assistance was made available in the best interest of the development of higher agricultural education in the State of Maharashtra.

FRUIT GARDENING IN TEHRI AND GARH" WAL AREA

1264. SHRI GANESHI LAL CHAUDHARY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of plots allotted to persons belonging to the Scheduled

Castes in the Tehri and Garhwal area (Uttar Pradesh) for fruit gardening;

to Qusetions

(b) the amount of agricultural aid as loan etc. given to such allottees:

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT COOPERATION (SHRI ANNASAHEB SHINDE) : (a) and (b) The requisite information is being collected from the concerned State and will be placed on the Table of the House in due course of time.

इंडियन नेशनल माइन के मजदूरों द्वारा हडताल का निर्णय

1265 श्री गनेशी लाल चौधरी : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कुपा करेंगे कि:

- (क) क्या यह सच है कि इंडियन नेशनल माइन मजदरों ने अपनी मांगें मनवाने के लिए 16 अगस्त, 1968 से हड़ताल कर देने ा निर्णय किया है; और
- (ख) यदि हां, तो उनकी मांगें क्या है और क्या उनकी मांगों की एक सूची सभा पटल पर रखी जाएगी?

DECISION ON STRIKE BY WORKERS OF INDIAN NATIONAL MINE

1265. SHRI GANESHI LAL CHAU-DHARY: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that the workers of the Indian National Mine have decided to go on strike from the 16th August, 1968 in support of their demands; and
- (b) if so, what are their demands and whether a list of their demands will be placed on the Table of the House ?]

श्रम तथा पुनर्वास मंत्री (श्री जयसुखलाल हाथी): (क) सरकार को इंडियन नेशनल माइन के नाम की किसी खान के बारे में जान-कारी नहीं है।

(ख) ऊपर के (क) को ध्यान में रखते इए प्रक्त नहीं पैदा होता ।